

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-62-2020**

Roysteincordo ... Applicant

Versus

State of Goa & Anr. ... Respondents

Shri K. Poulekar, Advocate for the Applicant.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 15 October 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to file reply.

2. Post the matter on 29.10.2020.

3. Meanwhile, the applicant's counsel may file additional material which the Registry will accept.

DAMA SESHADRI NAIDU, J.

NH